Written Answers to

Till date, six consultation meetings of stakeholders in Tamil Nadu were organized across its various nodes. Further, Government has also appointed a consultant for the preparation of Detailed Project Report for these two Defence Corridors.

Setting, up of Tamil Nadu Defence Industrial Corridor would- catalyse indigenous production of defence and aerospace related items, thereby reducing our reliance on imports and promoting export of these items to other countries. This will lead to generation of direct & indirect employment opportunities and growth of private domestic manufacturers including Micro, Small and Medium Enterprises (MSMEs) and start-ups.

Auctioning of Defence land

1154. SHRI K.K. RAGESH: Will the Minister of DEFENCE be pleased to state:

- (a) whether Government is proposing auctioning of defence land spread across the country;
 - (b) if so, the details of such land being proposed for auctioning; and
 - (c) the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK): (a) No, Sir.

(b) and (c) Not applicable in view of (a) above.

Replacement of aging Avro 748 aircraft by multi-role transport aircraft C 295

1155. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that the proposal to replace aged Avro 748 with multirole transport aircraft was finalised by Government in 2015 itself but the process of acquisition has not yet begun;
 - (b) if so, the details thereof with the current status of acquisition process;
- (c) whether any schedule has been finalised for delivery of 62 transport aircrafts; and

(d) whether there is any provision in the agreement reached between the manufacturers of the aircrafts for production within the country as a part of 'Make In India' scheme?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK): (a) to (c) Commercial bid for replacement of Avro aircraft has been received. Delivery schedule is as per mutually agreed terms of the contract.

(d) The bid requires manufacture of 40 out of 56 aircrafts in India.

Vacancies in post of Judge Advocate General

1156. PROF. M. V. RAJEEV GOWDA: Will the Minister of DEFENCE be pleased to state:

- (a) whether there are six vacancies for men and only two vacancies for women in recruitment in year 2020 for the post of Indian Army Judge Advocate General (JAG) Branch;
 - (b) if so, the reasons therefor;
- (c) the number of female candidates that have achieved merit and recommendation continuously for three years, but have not been selected for JAG;
- (d) the ratio for rejection of female candidates to male candidates in the recruitment for JAG; and
- (e) whether there is a proposal to increase female participation in the JAG Branch?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK): (a) Number of vacancies for recruitment in Judge Advocate General (JAG) Branch for the year 2020 are sixteen (16). The details are given below:-

Sl. No.	Course	Vacancies	
		Men	Women
(i)	JAG-24 Apr (2020 Course)	05	03
(ii)	JAG-25 Oct (2020 Course)	06	02
	Total	11	05

(b) The vacancy for men and women of Judge Advocate General (JAG) Branch officer is being released based on the functional requirement of JAG Department.